

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 11
(IB)-415(PB)/2019

IN THE MATTER OF:

Unimax International
Vs.

M/s. Soho Infrastructure Pvt Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 9 of IBC, 2016 (CIRP)

Order delivered on 27.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Srishti Badhwar, Adv. For Resolution
Applicant, Mr. Geetesh Meena, Adv.
For the Respondent : -

ORDER

CA-714(PB)/2020

List on 12.02.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)